

Shri Damodara Menon: May I know, Sir, whether this recruitment could not have been made through our embassy in America?

Shri Nanda: It was found necessary that the Vice-Chairman should go personally. That was decided by the Control Board—after having made attempts by other means they found that it was necessary for the Vice-Chairman to go.

Shri Jhunjhunwala: What are the emoluments of these specialists and for what period have they been appointed?

Shri Nanda: Mr. Slowcombe has been appointed for a period of three years. Regarding the others the periods vary.

STEEL PLANT

*736. **Shri Velayudhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Japanese Industrial Missions which visited India proposed the starting of a steel plant in Madras; and

(b) if so, at what stage the matter stands at present?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.

Shri C. R. Narasimhan: Did the delegation visit Madras, Sir, and, if so, have they had any discussions there?

Shri T. T. Krishnamachari: I am not quite sure of the position. I would like notice.

Shri Velayudhan: May I know whether the mission had a talk with the Chief Minister of Madras with regard to the steel plant there and whether the Government of India is aware of that?

Shri T. T. Krishnamachari: I have no information.

Shri Nambiar: Is there any proposal at all to start a steel plant in Madras or anywhere in India with the help of the Japanese Mission?

Shri T. T. Krishnamachari: The answer is the answer I gave to part (a) of the question—no.

TREATY WITH U.S.A.

*737. **Shri Velayudhan:** Will the Prime Minister be pleased to state whether it is a fact that India and the U.S.A. have reached agreement on the

fundamental terms of a treaty of friendship, commerce and navigation?

The Prime Minister (Shri Jawaharlal Nehru): Discussions have been going on intermittently for the last four years for a Treaty of Friendship, Commerce and Navigation between India and the U.S.A. An agreement on several issues has been reached, but there are some other issues which have still to be considered. Negotiations to resolve these remaining points of difference are in progress.

Shri Velayudhan: May I know how long it will take for the final formulation of this treaty of friendship?

Shri Jawaharlal Nehru: I suggest the hon. Member if he believes in astrology to go to an astrologer.

Shri Velayudhan: May I know whether a treaty of friendship on the lines mentioned by the Prime Minister will affect our dynamic neutrality?

Mr. Speaker: Order. order. Next question.

RELIEF SCHEME FOR DISPLACED PERSONS

*738. **Dr. Ram Subhag Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Government of India have sanctioned a relief scheme for displaced persons under which a person who left Post Office Savings Bank accounts in Pakistan or who held postal certificates for which payments have not yet been received will be eligible for monthly allowances;

(b) if so, what is the rate of the monthly allowance; and

(c) for how long that allowance would be payable?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) and (c). Persons having Post Office Savings Bank Accounts or Postal Cash Certificates with a balance or value not exceeding Rs. 1,000 will be paid Rs. 75 p.m. for a period of 6 months, or half the total deposit in six equal monthly instalments, whichever is less. Where such balances exceed Rs. 1,000, relief will be paid at the rate of Rs. 100 p.m. for a period of 6 months.

Dr. Ram Subhag Singh: Has any decision been arrived at in regard to giving relief to those who held postal life insurance policies?

Shri A. P. Jain: Yes.